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(ख) क्या यह भी सच मयर विहार में केवल एक ही डिस्पेंसरी है और इस तक आसानी से नहीं पह चा ा सकता है:

Written Answers

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- (ग) यदि हो, तो क्या केन्द्रीय सरकार स्वास्थ्य योजना के लाभा-चियों की सुविधा के लिए लक्ष्मी नगर या गीता कालोनी में डिस्पेंसरी खं/लने का विचार रखती ; ग्रौर
- (घ) यदि नहीं, तो क्या

स्टास्थ्य मंत्रालग में राज्य संबो (कुमारी सरोज खायडें): (क) मबर विहार केन्द्रीय सरकार स्वास्थ्य योजना बोपघालय को फंक्शनिंग भीषधालय के रूप में परिवर्तित कर दिया गया है. क्योंकि यह काफी दूर दराज के क्षेत्र में स्थित है। वैसे इस मौबधालय में दर्ज काईधारियों की संख्या 2262 है।

- (ख) वर्तमान ग्रीपधालय में ग्रासानी से पहुंचा ा सकता है।
- (ग) और (घ) जी नहीं। केन्द्रीय सरकार स्वास्थ्य योजना ग्रीवधालय पहले ही इन कालोनियों में कार्य कर रहे है।

Dubbing of. films int₀ other languages

2029. SHRI PAWAN KUMAR BANSAL; Will the Minister at HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whither Government had directed that when a motion film already certified for public exhibiton is dubbed in another language, the 'visual side' should remain uncensored and only the audio portion could be censored, in Case of any objection thereto;
- (b) if so, when was such an order rescinded and what were ihe reasons therefor; and
- (c) what steps Government have taken to encourage the dubbing of good films into various other Indian languages to promote r,nd strengthen national integration?

THE MINISTER OF STArR IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI): (a) and (b) In order to ensure that uniform standards are applied while examining films dubbed in various langu-ges, it was decided that Uiere should be no censorship of the visuals in the case of dubbed films, provided the Central Board of film Certification was satisfied that visuals of the dubbed version were exactly the same as the visuals of the original certified version. It was decided that the Board should examine the dubbed films in the light of that decision. However, in the recent past, the Central Board of Film Certification has been facing problems with regard to certification of dubbed versions of certified films. The Board has also found that some cases of dubbed versions are not the same as the original certified films. The Board has been treating dubbed versions which are not exact copies of the original versions as fresh films and are examining them as such.

(c) Cinema (excluding certification of films for public exhibition) is a State subject and production of films is mainly in the private sector. However, the Ministry of Information and Broadcasting have time and again recommended to the Governments that national award winning films and their dubbed versions should be exempted from payment of entertainment tax. Besides, the National Film Development Corporation, a public sector undertaking under the Ministry of Information and Broadcasting gives loans to producers for interalia dubbing of films in various Indian languages.

Control over quality of disposable syringes

2030. SHRI KRISHNA **KUMAR** BIRLA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to

(a) whether it is a fact that Government have issued instructions to all Government hospitals, blood banks, health care units, etc. to use only disposable syringes and needles to prevent transmission of AIDS;